

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1144  
ANSWERED ON:16.08.2012  
. REPAIR AND RENOVATION OF PONDS  
Vijayan Shri A.K.S.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of the ponds earmarked for repair and renovation by the Government, State- wise, particularly in the State of Tamil Nadu;
- (b) the details of the programmes/ schemes in this regard started by the Central Government with consultation of State Governments, State-wise, particularly in the State of Tamil Nadu;
- (c) whether any steps have been taken by the Government to speed up the programmes/schemes; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

(a) There are 5.56 lakh water bodies identified in course of minor irrigation census (2005) with the help of the State Governments. The total number of water bodies not in use are 85807. Out of 5.56 lakh water bodies, there are 2.39 lakh public owned water bodies. This includes 25107 water bodies in Tamil Nadu. The State-wise details of public owned water bodies are given in Annexure-I.

(b) Government had approved pilot scheme for 'National project for Repair, Renovation & Restoration of Water Bodies directly linked to agriculture in January, 2005 with an estimated cost of Rs. 300 crore to be shared by the centre and state in the ratio of 3:1 for implementation during the X Plan period. The objectives of the scheme were to restore and augment storage capacities of water bodies and also to recover an extent their lost irrigation potential. The scheme was approved for 1098 water bodies in 26 district in 15 states with Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Odisha, Rajasthan,

Tamilnadu, West Bengal, Himachal Pradesh, Jammu & Kashmir, Gujarat, Kerala and Maharashtra at an estimated cost of Rs. 299.92 crore. This includes 8 water bodies and 38 water bodies in Sivagangai and Villupuram districts of Tamil Nadu respectively. A total centre grant of Rs. 197.30 crore was released to the states under the scheme. These projects were to cover 1098 water bodies with total Culturable Command Area (CCA) of Rs. 1.72 lakh hectare. The physical work for restoration has been completed in 1985 water bodies in 15 states. The State-wise details of water bodies including Tamil Nadu are given in Annexure-II.

Subsequently, Government had approved a State Sector Scheme for RRR of water bodies with two components (i) one with external assistance with an outlay of Rs. 1500 crore and (ii) another with domestic support with an outlay of Rs. 1250 crore for implementation during XI Five Year Plan period. Under the scheme of RRR of Water Bodies with domestic support, 3341 water bodies have been taken up in 12 States. No water bodies of Tamil Nadu have been included under this scheme. Out of 3341, 1462 water bodies have been completed. A sum of Rs. 836.39 crore has since been released till date. The details of water bodies taken up in various States, centre share released for these water bodies, no. of water bodies completed are given in Annexure-III. Under the scheme of RRR with external assistance, 10887 water bodies have been taken up in four States i.e. Andhra Pradesh (3000 water bodies), Tamil Nadu (5763 water bodies, Karnataka (900 water bodies) and Odisha (900 water bodies).

(c) & (d): State Governments have been requested to undertake regular monitoring of the projects at each stage. Monitoring includes the maintenance both physical and financial progress and the outcome. Monitoring will be done with the association of the Standing Committee of Panchayat at appropriate level.